

Profile of Hon'ble Tmt. Justice (Retd.) T. Krishnavalli



Born in 1959 at Tirunelveli to Thiru. S. Thamburan and Tmt. T. Janaki. Had completed her School education at Chatram Higher Secondary School in Kadayam. Graduated in B.A. B.L. from Madurai Law College at Madurai in the year 1984. Enrolled as an Advocate on 31.01.1985 in the Bar Council of Tamilnadu and Puducherry. Started her Practice in Tirunelveli under the Senior Advocate Thiru. Mangala S. Jawaharlal and continued there till her appointment as II Additional District Munsif at Trichy on 01.07.1991 till 30.04.1994.

Subsequently, she served in various other capacities during the period 1994 to 2017 as Judicial Magistrate, District Munsif, Principal District Munsif, Subordinate Judge; XIII Assistant Judge in City Civil Court at Chennai, Chief Judicial Magistrate at Theni; II Additional District Judge at Thoothukudi, Sessions Judge, Mahila Court at Nagercoil, Principal District Judge at Ariyalur, Chairman, Permanent Lok Adalat at Madurai, Presiding Officer, Labour Court at Madurai, etc., in various locations in the State of Tamilnadu, till her elevation as an Additional Judge of the Madras High Court on 01.12.2017. Her Lordship retired from service on 27.09.2021 on attaining the age of superannuation.

Presently working as the Member (Judicial) in the NCLT, Bengaluru Bench at Bengaluru.